

Violation of the provisions under reservation policy is punishable under Section 24 of the Industries (Development and Regulation) Act, 1951 vide section 4 of the Amending Act of 1984. Specific instances of large scale units producing items reserved for small scale sector in excess of their licensed capacity brought to the notice of the Government are looked into and appropriate action is taken by Administrative Ministries/Departments concerned.

To look into the complaints of violation of reservation policy relating to encroachment, Govt. have constituted a Committee to check entry/expansion of large/medium scale units into areas reserved for small scale sector under the chairmanship of Development Commissioner (Small Scale Industries).

[*Translation*]

Suggestions Re. Sick P.S.Us. by Scope

3280. SHRI VILAS MUTTEMWAR: Will the PRIME MINISTER be pleased to state:

(a) the details of suggestions given by the Standing Conference of Public Enterprises (SCOPE) to the Government in respect of the sick industries; and

(b) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No specific suggestion has been received from the Standing Conference of Public Enterprises (SCOPE) in respect of sick industries.

(b) Does not arise.

[*English*]

Study by Nam Science and Technology Centre on Earthquake

3281. SHRI NAWAL KISHORE RAI: Will the PRIME MINISTER be pleased to state:

(a) whether the NAM Science and Technology Centre, New Delhi have stated in their study that about 70 million houses are vulnerable to earthquakes;

(b) if so, the details thereof; and

(c) if so, the corrective steps proposed in this regard?

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) The NAM Science and Technology Centre has not conducted any study regarding vulnerability of houses due to earthquakes.

(b) and (c). Do not arise.

[*Translation*]

Inspection of Foodgrains by Kendriya Bhandar

3282. SHRI-BALRAJ PASSI:
SHRI RAJVEER SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the quality of wheat, rice etc. supplied to Kendriya Bhandar for distribution through ration shops is tested from time to time on the spot in Kendriya Bhandar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). Food Corporation of India (FCI) supplies stocks of wheat, rice and sugar which conform to quality standards laid down in the Prevention of Food Adulteration Act (PFA). Recipients of foodgrains